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**Title: Criminal Law (Amendment) Bill, 2022 (Substitution of New Section for Section 272, etc.)**

**DR. SUJAY VIKHE PATIL (AHMEDNAGAR):** Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.”

*The motion was adopted.*

**DR. SUJAY VIKHE PATIL:** Sir, I introduce the Bill.

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